HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH, NAGPUR

N O T I C E

IT IS HEREBY notified for the information of the Advocates and the parties appearing in-person **at Nagpur Bench** that **on 19th December 2022** :

I

The Division Bench comprising of **Hon'ble Shri Justice Sandeep K. Shinde and Hon'ble Mrs. Justice Vrushali V. Joshi** will not be available for judicial work. Urgent mentioning and placing of matters, if any, will be allowed before the Division Bench headed by **Hon'ble Shri Justice Rohit B. Deo**.

II

The **Hon'ble Mrs. Justice Vrushali V. Joshi** will sit singly and take up the matters as per the board to be notified separately.

High Court of Judicature at Bombay)
)
dated : 16th December 2022)

BY ORDER

(V. R. Kachare)
Registrar (Judicial-I)